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Title: Need to scrap agreements entered by the State of Mysore and British Government in 1892 and 1924 on sharing of Cauvery river water between Karnataka and the lower riparian States- Laid.

SHRI G.S. BASAVARAJ (TUMKUR) : I would like to draw your attention to the agreements entered between the then State of Mysore and the British Government in 1892 and 1924 on the sharing of Cauvery river water between Karnataka and the lower riparian States.

Over the century, the weather cycle had altered, rainfall has become scanty due to diminishing forest cover and ground water levels falling too low. Karnataka has been showing utmost restraint during the recent crisis and to honour the verdict of the Apex Court to the detriment of its own people. The Government of Karnataka is in no position to extend this gesture for the sake of good neighbourly relations at the cost of legitimate aspirations of its own people.

No other river water sharing arrangement or agreements can claim the antiquity of the Cauvery agreement between the State of Mysore and the colonial government. I urge the Centre to scrap this agreement and start afresh on a friendly spirit.